

Resumption of rocket launches from Sriharikota

1544. SHRIMATI RENUKA CHODHURY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Sriharikota rocket launching station in Andhra Pradesh was damaged in a cyclone last year;

(b) whether launching of rockets has been resumed from this station after making necessary repairs/modifications at the station;

(c) what is the number of satellite proposed to be launched from this station and the purpose to be served by these launches; and

(d) whether there are any plans to expand the rocket launching station at Sriharikota?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) There was no serious damage as a result of cyclones last year, that is, 1985. However extensive damages occurred at Sriharikota on account of a severe cyclone in November, 1984.

(b) Launching of sounding rockets from Sriharikota was resumed after necessary repairs/modifications to facilities damaged during the 1984 cyclone.

(c) As per the approved Space Programme, the Launching of Stretched Rohini Satellite Series (SROSS) (150 kg. Class Satellites) using the Augmented Satellite Launch Vehicle (ASLV), and an Indian Remote Sensing Satellite (IRS) (1000 kg. Class satellite) utilising the Polar Satellite Launch Vehicle (PSLV), from Sriharikota, are planned in the next few years. The SROSS satellites will carry out scientific, and technological experiments and the IRS satellite will be used for remote sensing applications.

(d) Augmentation of the existing facilities, depending upon the needs, is a continuous process, and action in this regard is taken as and when necessary.

Manufacture of electronic grade laminates by M/s. OAK India Ltd.

1545. SHRIMATI RENUKA CHODHURY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that M/s. Oak India Ltd. is going to set up a plant to manufacture electronic grade laminates.

(b) whether these laminates are used for making printed circuit-boards and are used in several industries like telecommunications, aerospace and television; and

(c) whether the proposed plant is likely to save the country from the import of laminates and if so, the estimated expected savings of foreign exchange?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir. The manufacture of this item will result in import substitution though it is difficult at this stage to estimate the expected foreign exchange savings.

Afforestation programmes for Rajasthan, Haryana and Punjab

1546. SHRI MAHENDRA PRASAD:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to undertake afforestation in India

lands in Rajasthan, Haryana and Punjab;

(b) if so, what are the details of the programmes in this regard, indicating desert areas in each State, separately, to be brought under the afforestation programmes; and

(c) what allocation has been made for this purpose and what is the total estimated cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI):

(a) Yes, Sir. Afforestation of wastelands is included in the programme of social forestry.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Heroin Racket in Delhi

1547. DR. MOHD. HASHIM KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Heroin Racket is on the increase in Delhi;

(b) how much quantity of Heroin has been seized from January, 1985 till June, 1986; and

(c) what remedial measures have been taken by Government to curb this menace?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) 3 Quintals 63.5 Kilograms in Delhi.

(c) The following steps are being taken by the Government in this regard:—

(i) Some active drug traffickers|smugglers operating Inter-State and

internationally have been identified. Constant watch is being maintained on them and on the drug pedlars|smugglers who are receiving consignments from the traffickers.

(ii) Extra efforts have been made by Delhi Police through the Police Station Special Staff and the anti-Narcotic sections of the Crime Branch to apprehend the drug pedlars|traffickers/smugglers and make seizures. Since the inception of the Narcotic Drugs & Psychotropic Substances Act, 1985, the various branches of Delhi Police launched a Special drive against Narcotics, particularly Heroin and Smack.

(iii) Close liaison is being maintained with the other enforcement agencies, specially in the cases where inter-State or international trafficking is found or suspected. The traffickers|pedlars|smugglers are being interrogated to unearth the syndicates.

(iv) Special watch is being maintained at the entry and exit points of the U.T. of Delhi. Some significant seizures have been made at the borders, Railway Stations and Bus Stops.

Ban on flow of foreign money to certain organisations

1548. SHRI KAPIL VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have banned flow of foreign money to certain organisations which were not using it for their declared purposes but for certain objectionable activities, if so, what are their names and the activities in which they were indulging and the year-wise inflow of these contributions in the last three years; and

(b) what measures Government have taken to check the activities of these organisations in the field and make the law more stringent against them?